

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:442

ANSWERED ON:23.11.2011

POACHING OF PILOTS

Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether poaching of pilots of national carrier by private airlines have come to the notice of the Government;
- (b) if so, the number of such pilots who have joined private airlines during each of the last three years, year-wise and airline-wise;
- (c) whether the Government has made any study to identify the causes for such poaching of pilots; and
- (d) if so, the details thereof along with the steps taken by the Government to check such incidents?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) Yes, Madam.
- (b) No such data is kept by Ministry of Civil Aviation.
- (c) Shortage of trained Commanders and offer of higher remuneration by an airline are some of the reasons for poaching.
- (d) Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirement (CAR) Section 7, Series X, Part II, Issue II dated 27th October 2009. Action under CAR has again been reiterated.